NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 139/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Sunny Chawla

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. JAYESH. A.BUCH

Apvo.

PETI-

2

ORDER

Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

Proof of service of copy of petition on Respondent filed.

Petitioner shall issue notice informing the date of hearing to the Respondent and serve copy of this order on Respondent.

Respondent shall file reply within one week from the date of service of copy of this order after serving copy to the Petitioner.

List the matter on 26.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.